

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 312 OF 2017 &  
IA NO. 1088 OF 2017**

**Dated : 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**The Singareni Collieries Company Limited ... Appellant(s)**

**Vs.**

**Telengana State Electricity Regulatory Commission & .... Respondent(s)  
Ors.**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tushar Srivastava  
Mr. Saryash Khemka

Counsel for the Respondent(s) : Mrs. D. Bharathi Reddy for R-1  
Sri Harsha Peechara for R-2 & 3

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **20.11.2019.**

**(S. D. Dubey)  
Technical Member**

*pr/vt*

**(Justice Manjula Chellur)  
Chairperson**